

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac Export Promotion Council, Calcutta, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Shellac Export Promotion Council, Calcutta for the year 1979-80.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-1827/81.]

**NOTIFICATION UNDER EXPORT (QUALITY CONTROL AND INSPECTION) ACT**

**SHRI KHURSHEED ALAM KHAN:**  
I beg also to lay:

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1953:—

(i) The Export of Air Compressors, (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 10 in Gazette of India dated the 3rd January, 1981.

(ii) The Export of Automobile Spares, Components and Accessories (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 11 in Gazette of India dated the 3rd January, 1981.

(iii) The Export of Bicycles (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 12 in Gazette of India dated the 3rd January, 1981.

(iv) The Export of Bright Steel Bars (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 13 in Gazette of India dated the 3rd January, 1981.

(v) The Export of Cast Iron Soil Pipe and Fittings (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 14 in Gazette of India dated the 3rd January, 1981.

(vi) The Export of Cast Iron Manhole Covers and Frames (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 15 in Gazette of India dated the 3rd January, 1981.

(vii) The Export of Cast Iron Spun Pipes (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 16 in Gazette of India dated the 3rd January, 1981.

(viii) The Export of Diesel Engines (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 17 in Gazette of India dated the 3rd January, 1981.

(ix) The Export Domestic Refrigerators (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 17 in Gazette of India dated the 3rd January, 1981.

(x) The Export of Dry Batteries (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 19 in Gazette of India dated 3rd January, 1981.

(xi) The Export of Electric Cables and Conductors (Quality Control and Inspection) Amendment Rules, 1981, published in Notification No. S.O. 20 in Gazette of India dated the 3rd January, 1981.

(xii) The Export of Electric lamps and Tubes (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 21 in Gazette of India dated the 3rd January, 1981.

(xiii) The Export of Electric Fans (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 22 in Gazette of India dated the 3rd January, 1981.

(xiv) The Export of Enamel Wires (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 23 in Gazette of India dated the 3rd January, 1981.

(xv) The Export of Expanded Metal Steel Sheets (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S. O. 24 in Gazette of India dated the 3rd January, 1981.

(xvi) The Export of Easteners (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S. O. 25 in Gazette of India dated the 3rd January, 1981.

(xvii) The Export of Flash Lights (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S. O. 26 in Gazette of India dated the 3rd January, 1981.

(xviii) The Export of Industrial Chains (Quality Control and Inspection) Amendment Rules, 1980 published in Notification No. S. O. 27 in Gazette of India dated the 3rd January, 1981.

(xix) The Export of Light Engineering Products (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 28 in Gazette of India dated the 3rd January 1981.

(xx) The Export of Pipe fittings (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S. O. 29 in Gazette of India dated the 3rd January, 1981.

(xxi) The Export of Power Driven Pumps (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 30 in Gazette of India dated the 3rd January, 1981.

(xxii) The Export of Power Transformer (Quality Control and

Inspection) Amendment Rules, 1980, published in Notification No. S. O. 31 in Gazette of India dated the 3rd January, 1981.

(xxiii) The Export of Room Air Conditioners (Quality Control and Inspection) Amendment Rules, 1980, Published in Notification No. S. O. 32 in Gazette of India dated the 3rd January, 1981.

(xxiv) The Export of Sanitary Water Fittings (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S. O. 33 in Gazette of India dated the 3rd January, 1981.

(xxv) The Export of Sewing Machines Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S. O. 34 in Gazette of India dated the 3rd January, 1981.

(xxvi) The Export of Silver Plated Wares (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S. O. 35 in Gazette of India dated the 3rd January, 1981.

(xxvii) The Export of Small Tools and Hand Tools (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S. O. 36 in Gazette of India dated 3rd January, 1981.

(xxviii) The Export of Stainless Steel Utensils (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 37 in Gazette of India dated the 3rd January, 1981.

(xxix) The Export of Steel Tubes (Quality Control) and Inspection Amendment Rules, 1980 published in Notification No. S.O. 38 in Gazette of India dated the 3rd January, 1981.

(xxx) The Export of Steel Trunks (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 39 in

Gazette of India dated the 3rd January, 1981.

(xxxix) The Export of Steel Wire Rope (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 40 in Gazette of India dated the 3rd January, 1981.

(xxxviii) The Export of Storage Batteries (Quality Control and Inspection) Amendment Rules 1980, published in Notification No. S.O. 41 in Gazette of India dated the 3rd January, 1981.

(xxxvii) The Export of Transmission Line Towers (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 42 in Gazette of India dated the 3rd January, 1981.

(xxxvi) The Export of Valves (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 43 in Gazette of India dated 3rd January, 1981.

(xxxv) The Export of Water Coolers (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 44 in Gazette of India dated the 3rd January, 1981.

(xxxiv) The Export of Welding Electrodes (Quality Control and Inspection) Amendment Rules, 1980 published in Notification No. S.O. 45 in Gazette of India dated 3rd January, 1981.

(xxxiii) The Export of Steel Wire Strands (Quality Control and Inspection) Amendment Rules, 1980, published in Notification No. S.O. 46 in Gazette of India dated the 3rd January 1981.

(xxxii) The Export of PVC Leather Cloth (Inspection) Rules, 1981 published in Notification No. S.O. 49 in Gazette of India dated the 3rd January, 1981.

(xxxix) The Export of Ultramarine Blue (Quality Control and

Inspection) Rules, 1981 published in Notification No. S.O. 92 in Gazette of India dated the 10th January, 1981. [Placed in Library. See No. LT-1828/81.]

ANNUAL REPORT AND REVIEW OF ALL-INDIA HANDLOOM FABRICS MARKETING CO-OPERATIVE SOCIETY LTD., BOMBAY FOR 1979-80, OF PROCESSED FOODS EXPORT PROMOTION COUNCIL, NEW DELHI FOR 1978-79 AND ANNUAL REPORT OF CENTRAL SILK BOARD, BOMBAY FOR 1979-80

SHRI KHURSHEED ALAM KHAN:  
I beg to lay:

(2) (i) A copy of the Annual Report (Hindi and English versions) of the All-India Handloom Fabrics Marketing Cooperative Society Limited, Bombay, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by Government on the working of the All-India Handloom Fabrics Marketing Cooperative Society Limited, Bombay, for the year 1979/80. [Placed in Library. See No. LT-1829/81].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Processed Foods Export Promotion Council, New Delhi, for the year 1978-79 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Processed Foods Export Promotion Council, New Delhi, for the year 1978-79.

[Placed in Library. See No. LT-1830/81.]

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-1830/81.]

(5) A copy of the Annual Report (Hindi and English versions)